

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

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SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENT(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. Learned counsel for the Corporate Debtor appeared. Counter is filed. Learned counsel for the Operational Creditor seeks time to file rejoinder. Rejoinder be filed within two weeks by giving copy thereof to the other side. The matter to come up for further consideration on 30.09.2021.

-sdl-

**MEMBER
(TECHNICAL)**

Karim

-sdl-

**MEMBER
(JUDICIAL)**